

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 44 of 2012

Dated : 24th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Suraj Singh for R.2

ORDER

It is represented by the learned counsel for the parties that the written Submissions are being filed today in the Registry after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson